[English]

Cauvery Water Dispute

2997. SHRI CHITTA BASU : SHRI V.V. RAGHAVAN :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Union Government recently conducted a Joint meeting of the Chief Ministers of Tamil Nadu and Karnataka to settle the Cauvery water dispute between the two States; and

(b) if so, the outcome thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) No, Sir.

(b) Does not arise.

New Apron at Bangalore Airport

2998. SHRI K.C. KONDAIAH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the new apron has become functional at Bangalore Airport; and

(b) if so, whether the National Airports Authority has installed lights to illuminate the bays to make it functional during night times also ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATARAJAN) : (a) and (b) No, Sir. The work is being undertaken by Hindustan Aeronautics Ltd. (HAL). The work for illumination has recently been awarded by Airports Authority of India (AAI). The target date of completion is December, 1997.

[Translation]

Neglect of Hindi

2999. DR. A.K. PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are aware that Hindi is being neglected in the convent schools of the country;

(b) if so, the reasons therefor;

(c) whether the Government are contemplating to make teaching of Hindi compulsory in these schools;

(d) if so, by when; and

(e) if not the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (e) The Central Government has all along recommended to the State Governments/UT Administrations that effective implementation of the provisions of the Three Language Formula as enunciated in the National Policy on Education (NPE), 1968 and endorsed by the NPE, 1986 in all the schools including convent schools and public schools should be ensured. The formula at the secondary stage provides for teaching of a modern Indian language, preferably one of the Southern languages, apart from Hindi and English in the Hindi speaking States and of Hindi alongwith regional language and English in the non-HIndi speaking States. The general policy of the Central Government is that the mother-tongue should be the medium of instruction at the primary stage. The Three Language Formula is already applicable in schools affiliated to Council for the Indian School Certificate Examinations (CISCE) and Central Board of Secondary Education. (CBSE).

However, School Education is looked after primarily by the State Governments and the role of the Central Government in the matter of implementation of the Three Language Formula is only recommendatory.

Sports Institutes

3000. SHRI DATTA MEGHE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of sports institutes set up in Maharashtra;

(b) whether the Government have received any complaints regarding irregularities, lack of intructors and funds;

(c) if so, the details thereof alongwith the steps taken by the Government in this regard;

(d) whether the Government propose to set up some more sports institutes in the State; and

(e) if so, the details thereof ?

THE MINISTER OF HUMAN RESOURCE DEVELOP-MENT (SHRI S.R. BOMMAI) : (a) Government of India has not set up any sports institute in Maharashtra.

(b) and (c) Do not arise.

(d) No, Sir.